

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 16<sup>th</sup> August, 2021

**No. LJ(B).53/93/Pt/222-** In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrates in the interest of Public Services within West Garo Hills District with immediate effect and until further orders:-

Sl. No	Name of Officer (s)	Designation
1.	Shri. Burbath R. Marak	JE, O/o the SE, PHE, Tura
2.	Shri. Chembimstone Ch. Momin	JE, O/o the EE, PHE, North Divn. Tura
3.	Shri. Mingnam R. Marak	ACFO, GHADC, Tura
4.	Shri. George Sangma	Sr. Instructor, Tura Polytechnic, Tura
5.	Shri. Sarchi B. Marak	Asst. Engineer, Civil Works, GHADC, Tura
6.	Shri. Teseng K. Marak	Sr. Lecturer, Tura Govt. College, Tura
7.	Shri. Silkan A. Sangma	Lecturer, Tura Polytechnic, Tura
8.	Shri. Impil Twilight R. Marak	Asst. Audit Officer, O/o the Asst. Director, Local Audit, Tura
9.	Shri. Jheny Mecember R. Marak	Lecturer DIET, Tura
10.	Smti. Victoria D. Sangma	CDPO, Urban, ICDS, Tura
11.	Shri. Renier R. Marak	BADO, Dalu
12.	Shri. Kartikchand T. Sangma	Dy. CFO, GHADC, Tura
13.	Smti. Tengchi. N. Sangma	Asst. Employment officer, Tura
14.	Shri. Jojrang D. Shira	Asst. Professor, Tura Govt. College, Tura
15.	Shri. Pranab Sangma	Asst. Audit Officer, O/o the Asst. Director, Local Audit, Tura
16.	Shri. Mickychang T. Sangma	AEE, PWD, NH. Sub-Divn. No-II, Tura
17.	Shri. Allan Perry Momin	ACFO, GHADC, Tura
18.	Shri. Reuter Balzack M. Sangma	Asst. Professor, Tura Govt. College, Tura
19.	Shri. Francis C. Sangma	Principal, ETC, Tura
20.	Shri. Komet K. Marak	Asst. Engineer, Urban Affairs Deptt. Tura
21.	Smti. Abigail D. Shira	ASCO, Soil Territorial Divn. Tura
22.	Shri. Chonseng Sangma	District Programme Officer, ICDS, Tura
23.	Shri. Sengchang T. Sangma	Functional Manager, DCIC, Tura
24.	Shri, Sengna A. Sangma	Asst. Lect. Govt. Boy's Hr. School Tura

  
(L.K. Swett)

*Under Secretary to the Government of Meghalaya,  
Law (B) Department*

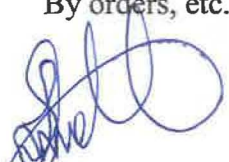
Dated Shillong the 16<sup>th</sup> August, 2021

**Memo No. LJ(B).53/93/Pt/222 -A**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No. COVID-19/WGH/2020/218 Dtd. Tura the 12<sup>th</sup> August 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.

  
*Under Secretary to the Government of Meghalaya,  
Law (B) Department*